

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 104/09/2019 O.A./260/508/2018 S JENA

-V/S-

D/O POST ITEM NO:38 FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal						
	<p>Heard Ld. Counsels for the applicant and respondents. It is submitted by Ld. Counsel for the applicant that the matter has become infructuous. Accordingly the OA is disposed of as being infructuous.</p> <p>Copy of this order be given to Ld. Counsel for the respondents.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td> </td><td> </td></tr><tr><td>pms</td><td> </td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)			pms	
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